

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of
Applicant(s): Respondent(s):
Advocate for
Applicant(s) : Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p>O.A. No. 290/00363/15 with MA 290/00178/15 Date of Order : 29/09/2015</p> <p>Mr S.P. Singh present for applicant.</p> <p>Learned counsel for applicant seeks permission to withdraw the OA.</p> <p>Permission granted and accordingly, OA No. 290/00363/15 is dismissed as withdrawn.</p> <p> [Meenakshi Hooja] Administrative Member</p> <p> [Justice Harun-Ul-Rashid] Judicial Member</p> <p>ss</p>